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vealed that the water and sewer lines laid by the DDA. were running close and parallel to each other with loose ferrules connections resulting in probable suction of sewage into the water line.

A team from National Institute of Communicable Disenses, Delhi had also visited Sheikh Sarai to investigate the reported outbreak of viral hepatitis.

A total number of 68 cases of Hepatitis and 43 cases of typhoid were detected with no deaths. The following steps are being taken to attend to 'affected cases of Jaundice and typhoid:—

1. A mobile dispensary has been deputed daily from 13-11-87 which functions from 9 30 A M $_{10}$ 4 00 P M. The Medical Officer is not only giving treatment to the patients but also giving Gama-Globulin injections.

2. Handbills have been distributed to all the houses for boiling the water before use.

3 Adequate number of Gam'a-Globulin injections have been provided and the injections are being given to the contacts. pregnant ladies and children below fourteen years of age, which are considered to be vulnerable groups.

4. A reporting centre has been established in 'C' Block Sheikh Sarai so that people can report fresh cases of Hepatitis, Typhoid etc. s_0 that immediate containment measures can be started in the affected house.

5 Typhoid injections have also been given to the affected cases.

6 D.D.A authorities are making efforts to remove the engineering defeets in the water supply system.

Issue of complimentary passes for Festival of India

3578. SHRI J.P GOYAL:

SHRI DINKARRAO GOVIND-RAO PATIL:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Russian Circus was inaugurated in the Indira Gandhi Indoor Stadium Delhi on the 26th November, 1987;

(b) what is the seating capacity of the Indira Gandhi Indoor Stadium;

(c) the number of tickets sold for the show of the circus on that day;

(d) the number of complimentary passes issued by the Indian Council for Cultural Relations for the circus show that day;

(e) the number of persons allowed entry into the stadium on one such complimentary pass:

(f) whether several ticket holders could not get entry into the stadium and if so, what action has been taken against the concerned officials; and

(g) what guidelines have been issued to the ICCR for issuing complimentary passes for various shows being organised under the Festival of USSR in India?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (SHRIMATI KRISHNA SAHI). (a) Yes, Sir.

(b) The seating capacity of the North Plaza of the Indira Gandhi Stadium where the Soviet Circus is being held is 12,500.

(c) The number of tickets sold for the Inaugural show on 26th November, 1987 is 4,500.

(d) The exact number of complimentary passes issued for the Circus show on 26th November is not available, as the office of the Lt. Governor of Delhi was approached to arrange for 4.000 school children, to fill up the stadium as it was apprehended that the stadium may not be full

(e) The number of persons allowed in to the Stadium on such complimentary passes varied for the reason given in (d) above

(f) About 500 ticket holders were unable to gain access to the Stadium for the show on 26th November, 1987 because ticket sales had been unexpectedly [9 DEC. 1987]

brisk that day. I_t was decided on the spot that their tickets would be honoured in the show on the next day, i.e. on 27th November, 1987, and this was done.

(g) No specific guidelines have been issued to the Indian Council for Cultural Relations for issuing passes. In accordance with past practice, passes are issued to various categories such as Ministers. Memof Parliament, officials artistes. directors of cultural organisations, public figures, school children etc. The number of passes varies, depending upon whether the show is by ticket or invitation and according to the size of the hall, etc. In shows which are by invitation only, the number of complimentary passes cover 100 per cent of the seating capacity of the hall. Where shows are ticketed, the number of complimentary passes for each show is accordingly limited.

Freight rates pushed up by S.C.L.

3579. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of SUR-FACE TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to an allegation of Western Shippers Association 'according to which Shipping Corporation of India is pushing up freight rates without notice and discussions and that the only beneficiaries are foreign firms; and

(b) if so, the steps Government are taking to check this trend?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Attention of Ministry of Surface Transport has been drawn to the fact that members of the India-Pakistan-Bangladesh Conferences have, with the cooperation of some of the independent operators formulated a minimum freight rate agreement primarily with 't view to stabilise the rates and also avoid inter se competition between the shipping lines which led to serious erosion of freight levels resulting in shipping lines suffering a loss in

operation in the India-UK/Continent Sector. The Shipping Corporation of India Ltd. being a member of the India-Pakistan-Banglades_n Conferences h_{a_s} no alternative to be a party to this minimum freight agreement. The minimum freight agreement group merely adjusted rates upward with a view to stabilise market rates and reduce losses The above rate adjustment benefits all lines which are members of the MFA group including Indian national lines.

Telephone at the residence of Administrator, NDMC

3580. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of COM-MUNICATIONS be pleased to state:

(a) whether it is a fact that a number of telephone connections have been installed at the official residence of the Administrator, NDMC at Court lane, Delhi;

(b) whether it is also a fact that the telephone bill of a private telephone of the Administrator, NDMC is also being paid by the NDMC; and

(c) the total amount paid by the NDMC in last two years on account of the telephone bill installed at the residence of the Administrator, NDMC?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) Two telephone connections are working at the official residence of the Administrators, NDMC.

(b) Yes, Sir. According to information obtained from NDMC, since a personal telephone connection is available at the residence of the Administration, NDMC, its charges are being re-imbursed by the NDMC in lieu of the provision of a second telephone connection to which the Administrator is entitled.

(c) Total amount paid by the NDMC with effect from 1.10.85 to 1.10.87 is Rs. 10,450,00, according to information obtained from NDMC.